

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2049//2010 - EX[DB]

Date 03/01/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SH. KAILASH AGARWAL, PROPRIETOR OF
M/S KAILASH TRADERS, MITTAL COMPLEX,
GANJPURA, RAIPUR (C.G.)
SH. KAILASH AGARWAL, PROPRIETOR OF

Appellant

Vs
Respondent

C.C.E. RAIPUR

I am directed to transmit herewith a certified copy of **Final order No.1059/**
passed by the Tribunal under **Section 35-C(1)of Central Excises Act, 1944**

2011 EX[DB] dated 27-12-11



Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. RAIPUR

CENTRAL EXCISE BUILDING,
DHAMTARI ROAD, TIKRAPARA,
RAIPUR 492001.

2. Adv. / Consult

MR.PREM RANJAN KUMAR,ADV

LGF 6/33-33A,VIKRAM VIHAR, LAJPAT NAGAR PART-IV, N DELHI-24

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise, I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

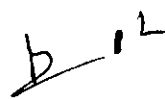
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8.Sector - 10, Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file



Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Excise Appeal No.E/2049/2010

Kailash Agrawal

...Appellant

Vs.

CCE, Raipur

...Respondent

Present for the Appellant : None

Present for the Respondent : Shri N. Pathak, DR

**Coram: HON'BLE MR.D.N.PANDA, JUDICIAL MEMBER
HON'BLE MR. MATHEW JOHN, TECHNICAL MEMBER**

Date of decision/Hearing: 19.12.2011

FINAL ORDER NO. 1059/2011-EX DATED: _____

PER: D.N.PANDA

Record does not exhibit compliance to stay order dated 25.2.2011. Ld. DR also confirms there is no deposit. Right of appeal being conditional to compliance to stay order, ^{appeal} is dismissed.

[Dictated & Pronounced in the open Court].

**(D.N.PANDA)
JUDICIAL MEMBER**

**(MATHEW JOHN)
TECHNICAL MEMBER**

Anita